

MA 2957/97
OA 1878/93

23.3.99

Hon Mr Justice Neelam Sanjiva Reddy, VC
Hon Mr G. Ramakrishnan, AM

None for the applicant. Sri A Stheekar
for the respondents.

Applicant has filed MA 2957/97 for
permission to withdraw the OA with liberty to
file fresh petition, if advised. ^{Based on this} ~~A~~verment made
in the ~~petition~~ ^{MA} and submission of the
learned counsel for the respondents, the petitioner
is permitted to withdraw the OA. Accordingly
the OA is dismissed as withdrawn. Petitioner
is at liberty to file fresh application as per law.

Am -

V
VC

hu

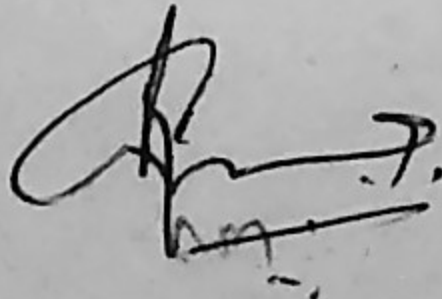
MA 2957/97
OA 1878/93

23397

Hon Mr Justice Neelam Sanjiva Reddy, VC
Hon Mr G. Ramakrishnan, AM

Memo for the applicant Sni A. Sthothkar
for the respondents.

Applicant has filed MA 2957/97 for
permission to withdraw the OA with liberty to
file fresh petition, if advised. ^{Based on this} averment made
in the ~~petition~~ ^{MA} and submission of the
learned counsel for the respondents, the petitioner
is permitted to withdraw the OA. Accordingly
the OA is dismissed as withdrawn. Petitioner
is at liberty to file fresh application as per law.



VC

re